

 भारतीय प्रतिभूति और विनियम बोर्ड Securities and Exchange Board of India	L&T Chambers, 3rd Floor, 16, Camac Street, Kolkata – 700017 Ph: 033-23023000, Email: sebiero@sebi.gov.in	Notice of E - Auction / Sale
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CORRIGENDUM TO PUBLIC NOTICE FOR E-AUCTION FOR SALE OF IMMOVABLE PROPERTIES OF GOLDEN LIFE AGRO INDIA LTD., RTC PROPERTIES INDIA LTD, ORION INDUSTRIES LIMITED & RAKHAL BHAROTI GROUP OF COMPANIES.

Securities and Exchange Board of India (SEBI) vide notice dated July 29, 2024 (published in the newspapers on July 29, 2024) has invited bids for sale of properties of Golden Life Agro India Ltd. and its promoters/directors, RTC Properties India Ltd. and its promoters/directors, Orion Industries Limited and its promoters/directors & Rakhal Bharoti Group of Companies and its promoters/directors through e-auction platform on "*as is where is and whatever there is*" basis.

In light of the order passed by Hon'ble NCLT on February 21, 2024 in the petition No. 340/KB/2021 in the matter of RTC Properties India Ltd., the property of **RTC Properties India Ltd.** (the property described as *Land & Abs Structure At Holding No. 4656, Mouza:- Sahar Coochbehar, P.S. Kotowali, Dist. Cooch Behar, Ward No. 08, North 24 Parganas, Lying Within The Purview Of Cooch Behar Municipality* covered by Deed No: - I-499 dated 25/01/2012) mentioned at **Serial no. R1** in the Notice dated July 29, 2024, **is being withdrawn from the list of properties to be auctioned.**

The remaining contents of the sale/e-auction notice dated July 29, 2024 remain unchanged.

Sd/-

Place: Kolkata

Date: July 29, 2024

**Deputy General Manager & Recovery Officer
Securities and Exchange Board of India**